

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO.10
CP/16/GB/2021**

Coram:

**Hon'ble Shri Deep Chandra Joshi, Member (J):
Hon'ble Shri Subrata Kumar Dash, Member (T):**

**Hearing through
Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

In the matter of:

Rishi Prasad Agarwal & 4 others
Versus
Druk Fules Ltd. & 6 others.

Section: Under Section 241,242,244 & 58 & 59 of the Companies Act,
2013

S.No.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NONE	-	Petitioner	Present in Video
2.	MR. B. DEBANATH	PCS	Respondent	Conference

ORDER

Date of Order: 18.05.2023

The matter is taken up for hearing through Video Conferencing. Heard Mr. Biman Debnath, PCS, appearing on behalf of the Respondents, he seeks time to file reply in IA (Comp. Act) 2/11/GB/2023. It is seen from the records that there has been no reply filed in IA (Comp. Act) 3/11/GB/2023. Two weeks' time is granted to the Respondents in these two IAs to file replies, with copy to the Petitioners. Interim Order passed earlier shall continue till next date of hearing.

2. **List the matter along with the related IAs on 15.06.2023.**

Sd/-

**(Subrata Kumar Dash)
Member (Technical)
& Adjudicating Authority**

Sd/-

**(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority**